

IT
A6-4719/2019

01 AUG 2019

THE HIGH COURT OF KERALA

064022

Kochi : 682 031
Dated : 29.07.2019OFFICIAL MEMORANDUM

Sub:- Deputation to the office of various Legal Service Institutions in Kerala -reg.

- Ref:- 1. Letter No.2855/D/2018/KeLSA dated 08.07.2019 of the Member Secretary,
-
- Kerala State Legal Services Authority.
-
2. This office O.M. No. A1-39627/2011/A6 dated 05.07.2011

It has been decided to call for willingness from the members of the High Court Service who have satisfactorily completed their period of probation in the entry category and have completed at least five years in the High Court service, for being considered to the undermentioned posts on deputation basis in the respective offices as detailed below :-


Sl. No	Name of the post	No.of post vacant	Name of the office and station	Method of appointment
1.	Section Officer (36,600-79,200)	4	Office of the District Legal Services Authority at Kottayam, Thodupuzha, Palakkad and Kalpetta	By deputation from the category of Section Officer in the Law Department or similar category of officers from the Kerala High Court Service or from any other state services with degree in Law
2.	Secretary 29200-62,400	4	Office of the Taluk Legal Services Committee at Thalappilly, Kodungallur, Tirur, Vythiri	By deputation from the category of Legal Assistant Grade -II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government.
3.	Clerk (29,200-62,400)	7	Office of the ADR Centre, District Level at Thiruvananthapuram, Pathanamthitta, Thodupuzha, Emakulam, Palakkad, Kalpetta, Kasaragod	By deputation from the category of Legal Assistant Grade -II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services having a degree of Law
4.	Bench Assistant (25,200-54,000)	1	Office of the permanent Lok Adalat, Thiruvananthapuram	By deputation from the category of UD Clerk from the State Subordinate Judicial Service or from High Court services

Accordingly, willing and qualified members of the High Court Service may submit their willingness and bio-data in the prescribed format available in the 'A' Section,

(p.t.o.)

for being considered to the aforementioned posts on deputation basis on or before 05.08.2019 to the 'A' Section, High Court. Willingness once given shall not be allowed to be withdrawn.

(By Order)


C.G. Suresh Kumar
Assistant Registrar

To

The Deputy Registrar, Kerala Judicial Academy, Athani, Ernakulam
The Chief Librarian, High Court.

The Assistant Registrar, Court Officer's Section, High Court
All Section Heads, High Court

The Section Head, Kerala Judicial Academy, Athani, Ernakulam

(They shall bring the content of this O.M. to the notice of the officials working under them.

The Confidential Assistant to Director, Kerala Judicial Academy, Athani, Ernakulam

The Confidential Assistants to the Registrars and Additional Registrar (General Administration), High Court.

✓ The IT Section, High Court (for uploading in the Website)

The Administrative Records Section, High Court.

The Notice Board, High Court.

The File.